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July 10, 2025

All Scheduled Commercial Banks (including Small Finance Banks) (excluding Local Area Banks, Payments Banks and Regional Rural Banks)

Madam / Dear Sir,

## Basel III Capital Regulations – External Credit Assessment Institutions (ECAIs) – CareEdge Global IFSC Limited

Please refer to Paragraph 6 of the <u>Master Circular – Basel III Capital Regulations dated</u>

<u>April 01, 2025</u>, as amended from time to time.

- 2. In terms of para ibid, *inter alia*, banks are permitted to use the ratings of three international credit rating agencies viz. a) Fitch; b) Moody's; and c) Standard & Poor's for the purpose of risk weighting their claims on different foreign entities for capital adequacy purposes.
- 3. It has been decided to permit banks to also use the ratings of M/s CareEdge Global IFSC Limited for risk weighting their claims on non-resident corporates originating at International Financial Services Centre (IFSC).
- 4. The rating-risk weight mapping for the ratings assigned by M/s CareEdge Global IFSC Limited shall be as follows:

Rating Category	AAA	AA	А	BBB	BB & below
Risk weight (%)	20	30	50	100	150

Yours faithfully,

(Vaibhav Chaturvedi) Chief General Manager